

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00793/2017

Jabalpur, this Monday, the 11th day of November, 2019

HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Dr. Rajeev Singh, age 34 years, S/o Shri M.P. Singh, Occupation : Doctor, R/o H.No.996, P.M.P.D.I, Distt. Singrauli, Mob-9719279400
-Applicant

(By Advocate – Shri N.S. Ruprah)

V e r s u s

1. Union of India through the Secretary, Department of Health & Family Welfare, Nirman Bhawan, New Delhi – 110011.
2. All India Institute of Medical Sciences through the Director, Saket Nagar, Bhopal – 462024 (MP).
3. Dr. Bharati Pandya (selected as Addl. Prof. in General Surgery), Age : 52 years, D/o Late Mr. Premji, R/o 110, D.K. Devsthali, Bawadiyan Kalan, Bhopal (M.P.) 462024
-Respondents

(By Advocate – Ms. Preeti Singh, proxy counsel of Smt. Kanak Gaharwar for respondents Nos.1 & 2 and Shri Amardeep Gupta for respondent No.3)

O R D E R (O R A L)

Learned counsel for the applicant submits that on the instructions of his client, he may be permitted to withdraw this Original Application with liberty to file afresh if occasion so arises.

2. In view of the above, this Original Application is dismissed as withdrawn at this stage.

**(Ramesh Singh Thakur)
Judicial Member**

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